

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.05.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Direction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
2.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
5.	Comp. App. (AT) (Ins) No. 02 of 2021	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3
6.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg

7.	Comp. App. (AT) (Ins) No. 260 of 2021	Manoj Kunwar Vs. Punjab National Bank Erstwhile Oriental Bank of Commerce & Ors.	Narendra Kumar	Arun Kumar Shukla-R1 Sumedha Chadha- R2
8.	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja & Anr.	Rahul Gupta	Divya Gottani-R1 Snigdha Singh-R2 Vivek Raheja-RP
9.	Comp. App. (AT) (Ins) No. 334 of 2021	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur V.M. Kannan-R2 Jishnu Chowdhury- RP
10.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Apparels Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Gaurav Srivastava- R5 Heerika Shukla-R6 Gaurav Srivastava Aditya Dewan-R7

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Direction

11.	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
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**By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar**